

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH:

AT HYDERABAD

O.A.NO. 1073 OF 1997.

DATE OF ORDER:26-8-1998.

BETWEEN:

A.Ramesh.

... Applicants

and

1. The Director of Defence Research and Development Laboratories (DRDL), Kanchanbagh, Hyderabad-500 058.
2. The Employment Officer, Hyderabad District, Employment Exchange (Clerical), Chikkadpally, Hyderabad.

.. Respondents

COUNSEL FOR THE APPLICANT :: Mr.P.B.Vijaya Kumar

COUNSEL FOR THE RESPONDENTS:: Mr.N.R.Devaraj

CORAM: Mr. F. Naseem Rao.

THE HON'BLE SRI JUSTICE D.H.NASIR, VICE CHAIRMAN

A N D

THE HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (ADMN)

: O R D E R :

ORAL ORDER (AS PER HON'BLE SRI H.RAJENDRA PRASAD, MEMBER (A))

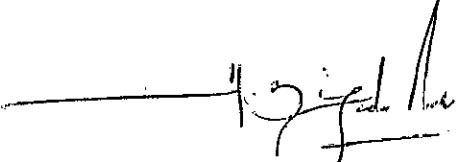
Heard Mr.P.B.Vijaya Kumar for the Applicant
and Mr.N.R.Devaraj for the Respondents.

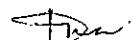
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2. The Orders passed in OA.No.987 of 1996 shall have to be complied with in this OA as well. If the applicant has been tested/examined/interviewed in compliance with any interim orders already passed in this OA, the results of the test/interview should be declared, and if the applicant has successfully completed the Interview/Test, necessary follow-up action shall be taken as required. If, on the contrary, he has not passed the selection on the basis of the Test/Interview, no further action is called for.

3. Thus the OA is disposed of.

A copy of the Orders passed in OA.No.987 of 1996 shall be kept on record on this file and also supplied to the respondents to facilitate further action.


(H. RAJENDRA PRASAD)
MEMBER(ADMN)


(D.H. NASIR)
VICE CHAIRMAN

Dated: this the 26th day of August, 1998
Dictated to steno in the Open Court

DSN

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98/9/98
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I COURT

COMPARED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE D.H. NASIR:
VICE-CHAIRMAN

AND

THE HON'BLE MR. H. RAJENDRA PRASAD: M(A)

DATED: 26-8-1998.

ORDER/JUDGMENT

M.A/R.A./C.R. NO.

in
O.A. No. 1073/97

T.A. No. (W.P.)

Admitted and Interim directions
issued.

Allowed.

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Ordered/Rejected.

No order as to costs.

pvm.

